and mechanism of restructuring". As per these guidelines, the administrative Ministries/Departments concerned are responsible for monitoring the performance of CPSEs functioning under them and taking timely measures for revival/ restructuring of sick/loss making CPSEs on a case-to-case basis as per the principles outlined in DPE guidelines dated 29.10.2015.

Efforts towards electric mobility

- 864. SHRIMATI VIJILA SATHYANANTH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that the electric mobility needs stable and long-term policy, support, concentrated customer incentives and massive awareness campaigns to reach a target of 30 per cent electric vehicles by 2030;
- (b) whether it is also a fact that the Society of Manufacturers of Electric Vehicles (SMEV) expects Government to target at least one million EVs in top 10 most polluted cities across India; and
 - (c) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) Department of Heavy Industry does not have any target to reach 30% EV by 2030.

(b) and (c) DHI has formulated a Scheme namely "Faster Adoption and Manufacturing of Electric (&Hybrid) Vehicles in India" wherein one million e-2W is expected to be supported within next three years by way of extending demand incentive to the buyers of e-2W.

Establishment of heavy industry in J&K

- 865. SHRI NAZIR AHMED LAWAY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether Government has any proposals to establish any heavy industry in Jammu and Kashmir (J&K);
 - (b) whether Government has received any proposal from private parties; and
 - (c) if so, the details thereof?

THE MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) to (c) No Sir. Setting up of industry is a State subject. Department of Heavy Industry has not received any proposal to establish any heavy industry in Jammu and Kashmir.

Promotion of electric vehicles

- 866. SHRI R. VAITHILINGAM: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that the electric vehicle makers body *viz*. Society of Manufacturers & of Electric Vehicles (SMEV) has sought an allocation of 20,000 crore in the next two years for promotion of electric vehicles in the country;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that the SMEV has also urged Government to impose a notional green cess on conventional vehicles; and
 - (d) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) No Sir.

- (b) Does not arise in view of reply to part (a) above.
- (c) No Sir.
- (d) Does not arise in view of reply to part (c) above.

Decision on electric vehicles

- 867. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether it is a fact that Government is in the process of taking a decision to allow only electric 2-wheelers only from 2025 and only electric 3-wheelers only from 2023;
 - (b) if so, the details thereof;